

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 103
IA/916(AHM)2020
CP(IB)/578(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

OCS Group (India) Pvt Ltd
V/s
Silver Leaf Hotel Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Advocate.
For the Respondent :

ORDER

IA 916 of 2020 is filed by the original Operational Creditor for filing some additional documents.

We have noted that pleadings have already been completed, no additional documents shall be allowed, as there is no provision. However, with liberty to the operational creditor to place on record documents during the course of argument.

IA 916 of 2020 stands disposed of.

Main matter to appear on 13.09.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)